

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 04.04.2016
Court No. : 8
Item No. : 25

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 6461 OF 2016
WITH PRAYER FOR INTERIM RELIEF

ARCHNA

...PETITIONER(s)

VERSUS

DEPUTY DIRECTOR
CONSOLIDATION AMROHA & ORS.

...RESPONDENT(s)

OFFICE REPORT

The Special Leave Petition above-mentioned has been filed against the Judgement and Order dated 27.03.2015 passed by the High Court of Judicature at Allahabad, Civil Writ Petition No. 64999 of 2014.

It is submitted that the application for condonation of delay in refiling the SLP was listed before the Hon'ble Judge in Chambers on 29.02.2016, when the Court was pleased to pass the following order:

“Delay in refiling the SLP is condoned.”

It is further submitted that interaction of the petitioner-in-person has been conducted with Ld. Registrar on 27.11.2015. (Interaction Report has been included in Paper Books alongwith office report dated 27.02.2016.

It is further submitted that the Notice of Hearing to petitioner-in-person was issued on 09.03.2016 through Speed Post and the same was delivered as per Postal Track Report.

It is lastly submitted that Ms. Archna Petitioner-in-person has on 01.04.2016 filed a letter requesting therein for adjournment for six weeks. (Copy Enclosed).

The matter above-mentioned is listed before the Hon'ble Court with this office report.

Dated this the 02nd day of April , 2016.

ASSISTANT REGISTRAR

Copy to:

Ms. Archna, Petitioner-in-person.

ASSISTANT REGISTRAR